

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 3820
TO BE ANSWERED ON- 25/03/2026

PRADHAN MANTRI JANJATI ADIVASI NYAYA MAHA ABHIYAN

3820 SHRI HARSH MAHAJAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the major works and infrastructural facilities that have so far been approved/initiated under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) for the holistic development of Particularly Vulnerable Tribal Groups (PVTGs) across the country;
- (b) the details of the projects approved, funds released and the number of beneficiary families under the said mission, State-wise and particularly in Himachal Pradesh; and
- (c) whether Government has set up any special mechanism or time-bound targets for the effective implementation and monitoring of this mission, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c): Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) is targeted at socio-economic development of 75 PVTGs communities residing in 18 States and 1 UT. These objectives are being met through 11 interventions implemented by 9-line Ministries. State of Himachal Pradesh has no identified PVTGs. Based on the data collection exercise by the State Governments/UT Administration, PVTG population is around 48.48 lakhs. However, the actual number of beneficiaries to be covered under this abhiyan is subject to eligibility criteria of specific guidelines of concerned interventions as per approved norms. The progress of various interventions including targets, Ministry-wise and State-wise, under PM JANMAN is given in **Annexure-I**. The details of financial progress for interventions of Ministry of Tribal Affairs under the abhiyan are given in **Annexure II**.

The Ministry regularly reviews the progress of implementation with line Ministries, State Governments and District Administrations. In addition, a digital dashboard has been developed on the PM GatiShakti portal to monitor the progress of works under PM JANMAN. A Project Monitoring Unit has also been established within the Ministry to facilitate monitoring and coordination with various Ministries and States/UTs.

Annexure-I

Annex referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 3820 for answer on 25.03.2026 raised by Shri Harsh Mahajan regarding “Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan”

i. Progress under PM JANMAN, Ministry-wise, 28th February ,2026

Name of Ministry	Activity	Mission Target (2023-2026)	Sanction details	Physical Achievements
M/o Rural Development	Provision of pucca houses	4.90 lakh houses	477938 houses	266723 houses completed
	Connecting roads	8000 km road	7324.47 km road	1949 Km road completed
M/o Health and Family Welfare	Mobile Medical Units	1000 MMU (750 MMUs sufficient to cover all)	750 MMUs	750 MMUs operationalized
M/o Jal Shakti	Piped Water Supply	19375 Villages	18728 Villages	8473 Villages saturated
M/o Women and Child Development	Construction and running of Anganwadi Centres	2500	2500 AWCs	2390 AWCs made operational.
M/o Education	Construction and running of hostels	500	500 Hostels	10 completed
M/o Power	Energization of unelectrified HHs	139373 HHs	139373 HHs	136694 HHs Electrified
M/o New and Renewable Energy	Households sanctioned under New Solar Power Scheme	As per identification of beneficiaries eligible for off grid	8823 HHs	7007 HHs Electrified
M/o Communications	Installation of mobile towers	Coverage of 4543 habitations	4247 habitations planned for Coverage	3073 Habitations covered
M/o Tribal Affairs	Multipurpose Centers	1000	1000 MPCs	511 completed
	Setting up of VDVks	500	540 VDVks	491 VDVks Business Started

*As per information from line Ministries

ii. Progress under PM JANMAN, State-wise, 28th February ,2026

S. No.	Name of State	MoRD (PMAY-G)		MoRD (PMGSY)		MoJS (JJM)		MoHFW (NRHM)
		Houses Sanct ioned (HHs)	Complete d (HHs)	Roads sancti on (in KM)	Complete d (in KM)	Sanctione d Villages	Saturated Villages	MMUs sanctione d & Operational
1	ANDHRA PR ADESH	43593	6783	868.95	98	1964	405	140
2	BIHAR	985	0	0	0	34	34	0
3	CHHATTISG ARH	33246	19262	2895.846	1318	1422	435	44
4	GUJARAT	12725	8150	1.55	2	572	572	29
5	JHARKHAN D	36450	10180	914.143	33	2394	482	54
6	KARNATAK A	1056	76	63.756	6	447	218	5
7	KERALA	1169	16	0	0	96	1	30
8	MADHYA PR ADESH	188150	136860	1835.001	425	4827	2203	67
9	MAHARASH TRA	54140	18248	53.745	0	2767	1566	91
10	MANIPUR	2145	0	35.22	0	27	2	0
11	ODISHA	41137	29017	211.141	35	1196	605	59
12	RAJASTHAN	22593	12434	98.687	28	337	41	6
13	TAMIL NAD U	13051	7056	10.96	0	1537	1387	127
14	TELANGAN A	8002	0	66.975	1	306	306	37
15	TRIPURA	17212	16792	268.492	3	258	28	6
16	UTTAR PRA DESH	145	132	0	0	7	6	2
17	UTTARAKH AND	2139	1717	0	0	117	94	38
18	WEST BENG AL	0	0	0	0	418	86	15
19	ANDAMAN & NICOBAR	0	0	0	0	2	2	0
GRAND TOTAL		477938	266723	7324.466	1949	18728	8473	750

S. No.	Name of State	MoWCD (POSHAN 2.0)		MoE (SSA)		MoP (RDSS)		MNRE	
		AWCs sanctioned	AWCs Operational	Sanctioned (No.)	Work Completed (No.)	HHs Sanctioned	HHs Electrified	HHs Sanctioned	HHs Electrified
1	ANDHRA PRADESH	192	146	87	3	24925	24925	1675	967
2	BIHAR	59	58	15	0	0	0	0	0
3	CHHATTISGARH	191	191	40	0	7160	7160	1490	729
4	GUJARAT	67	67	13	2	6626	6626	0	0
5	JHARKHAND	495	438	39	0	11504	11504	2182	2182
6	KARNATAKA	23	23	7	1	1546	1546	179	179
7	KERALA	7	7	4	0	345	314	98	0
8	MADHYA PRADESH	704	704	106	0	28709	27227	1370	1121
9	MAHARASHTRA	178	178	25	0	9216	9216	0	0
10	MANIPUR	75	75	6	0	0	0	0	0
11	ODISHA	89	89	76	0	5693	5242	0	0
12	RAJASTHAN	51	51	21	0	16023	16023	0	0
13	TAMIL NADU	55	52	8	2	7814	7099	0	0
14	TELANGANA	85	83	16	1	3884	3884	126	126
15	TRIPURA	221	221	32	1	11692	11692	1703	1703
16	UTTAR PRADESH	1	1	2	0	195	195	0	0
17	UTTARAKHAND	7	6	3	0	669	669	0	0
18	WEST BENGAL	0	0	0	0	3372	3372	0	0
19	ANDAMAN & NICOBAR	0	0	0	0	0	0	0	0
GRAND TOTAL		2500	2390	500	10	139373	136694	8823	7007

S. No.	Name of State	MoC (DoT-USOF)		MoTA		MoTA	
		Habitation planned coverage	Habitation covered	MPCs sanctioned	MPCs completed	VDVKs sanctioned	Business Started
1	ANDHRA PRADESH	1658	1346	125	89	73	73
2	BIHAR	0	0	7	0	0	0
3	CHHATTISGARH	247	116	75	31	16	16
4	GUJARAT	51	41	39	7	21	21
5	JHARKHAND	688	561	113	27	35	35
6	KARNATAKA	36	27	74	16	33	21
7	KERALA	49	31	15	4	8	7
8	MADHYA PRADESH	217	98	125	72	83	83
9	MAHARASHTRA	430	334	121	101	40	40
10	MANIPUR	0	0	11	9	2	2
11	ODISHA	512	297	74	44	66	49
12	RAJASTHAN	4	3	18	12	51	51
13	TAMIL NADU	167	109	60	27	37	29
14	TELANGANA	103	46	73	37	25	25
15	TRIPURA	65	57	50	22	30	30
16	UTTAR PRADESH	5	2	5	4	5	3
17	UTTARAKHAND	2	1	15	9	9	5
18	WEST BENGAL	12	3	0	0	5	0
19	ANDAMAN & NICOBAR	1	1	0	0	1	1
GRAND TOTAL		4247	3073	1000	511	540	491

*As per information from line Ministries

Annexure II

Annex referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 3820 for answer on 25.03.2026 raised by Shri Harsh Mahajan regarding “Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan”

(i) Details of funds released, year-wise and State-wise, for MPCs (in Rs. Cr)

State	Funds released during 2023-24	Funds released during 2024-25	Funds released during 2025-26	Bills closed on SNA SPARSH during 2025-26
ANDHRA PRADESH	14.97	5	27.52	7.15
BIHAR	-	-	2.1	0
CHHATTISGARH	8.52	-	-	7
GUJARAT	1.66	4.37	-	2.10
JHARKHAND	0.62	1.5	16.42	4.51
KARNATAKA	3.33	10.26	15.4	14.81
KERALA	2.29	-	-	0.88
MADHYA PRADESH	25.99	-	-	12.87
MAHARASHTRA	12.47	5	27.56	11.82
MANIPUR	-	-	3.3	0
ODISHA	12.68	23.92	-	1.92
RAJASTHAN	3.33	3.44	-	1.29
TAMIL NADU	5.2	20.67	-	5.07
TELANGANA	2.91	13.24	-	4.63
TRIPURA	4.57	7.5	-	5.76
UTTAR PRADESH	0.83	-	-	1.08
UTTARAKHAND	0.62	4.78	1.8	0.87
Total	99.99	99.68	94.1	81.74

(ii) Details of funds released, State-wise, for VDVks (in Rs. Lakhs)

S. No.	State	Funds Sanctioned	Funds Released
1	A &N	2.8	2.8
2	Andhra Pradesh	307.55	153.825
3	Chhattisgarh	119.75	59.875
4	Gujarat	52.5	26.25
5	Jharkhand	143.8	72
6	Karnataka	91.8	45.9
7	Kerala	31.05	15.525
8	Madhya Pradesh	254.5	127.275
9	Maharashtra	181.2	90.635
10	Manipur	30	30
11	Odisha	262.95	131.18
11	Rajasthan	442.1	220.045
12	Tamil Nadu	120.15	60.075
13	Telangana	73.05	36.525
14	Tripura	127.5	62.7
15	Uttar Pradesh	15.95	7.97
16	Uttarakhand	31.7	15.85
17	West Bengal	13.9	6.95
	Grand Total	2302.25	1165.38

*The records of the financial progress for interventions to be carried out by other Ministries/Departments is maintained by concerned Ministries / Departments
